

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3833

ANSWERED ON:18.02.2014

SPECIAL CELL OF NIA

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**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the National Investigation Agency (NIA) has set up a special cell to counter the problems of financing of terrorism and circulation of fake currency;

(b) if so, the details thereof; and

(c) the details of the works undertaken and the success achieved by this cell so far, since its inception?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): A Special Cell, namely, Terror Funding and Fake Currency (TFFC) Cell has been created in the National Investigation Agency on 22.06.2010 to look into Terror Funding and Fake Currency cases in the Country.

The salient functions of TFFC Cell are as under:-

(i) It investigates the cases related to terror funding and fake currency which are entrusted to NIA by the Central Government.

(ii) The Cell maintains a database on Fake Indian currency Notes (FICN) seizures made all over the country and abroad. It receives inputs on FICN from 07 Central and various States agencies.

(iii) The Cell conducts discreet inquiries, verification, collects & analyses Interrogation reports and other relevant documents.

(iv) It also provides inputs and comments for implementing the recommendations of Financial Action Task Force (FATF) and has participated in various Typologies Projects of FATF concerning Money Laundering and Terrorist Financing.

As per the available information, the cell has filed chargesheet in 07 cases which are entrusted to it and six accused persons have been convicted and awarded life imprisonment.